

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 65/MP/2024**

Subject: Petition under Section 79 (1)(b) of the Electricity Act, 2003 seeking approval of the Commission for the Supplemental Power Purchase Agreements dated 28.02.2023.

Date of Hearing: **19.4.2024**

Petitioner: Haryana Power Purchase Centre (HPPC)

Respondent: Adani Power Limited

Coram: Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member  
Shri P.K. Singh, Member

Parties present: Shri Akash Lamba, Advocate, HPPC  
Shri Shaida Dass, Advocate, HPPC  
Shri Amit Kapur, Advocate, APL  
Ms. Priyakshi Bhatnagar, Advocate, APL  
Shri Kumar Gaurav, APL

**Record of Proceedings**

During the hearing on 'admission', the learned counsel for the Petitioner, HPPC, submitted that the present petition had been filed seeking approval of the Supplemental Power Purchase Agreement (SPPA) dated 28.2.2023 for the procurement of power from the Respondent's Project.

2. On a specific query by the Commission as to whether the Commission has the jurisdiction in the matter, the learned counsel for the Respondent, APL clarified that in terms of the judgement of the Hon'ble Supreme Court in the Energy watchdog case, the Commission has the jurisdiction in the matter.
3. On a further query by the Commission as to why there has been a delay in seeking approval of the SPPA, the learned counsel for the Petitioner pointed out that it may be permitted to submit its clarification on this issue. This was accepted by the Commission.
4. The Commission, after hearing the parties, directed as under:
  - (a) Admit and issue notice to the Respondents.
  - (b) The Respondent is permitted to file its reply, on or before **3.6.2024**, after serving a copy to the Petitioner, who may file its rejoinder if any, by **5.7.2024**. Pleadings shall be completed by the parties within the due dates mentioned.
5. The Petition shall be listed for hearing on **23.8.2024**.

**By order of the Commission**

*Sd/-*  
**(B. Sreekumar)**  
**Joint Chief (Law)**

